

Nature of Case- A.B.A

Filing No.- 8456/2020

Lakhan Pandit Vs The State of Jharkhand

Advocate- Kripa Shankar Nanda

DEFECTS:-

9 (i) Nomenclature of case at Sl. No. 3 of index and sub-para of para 11 may be verified/corrected as per annexure 2.

(ii) Presentation form may be filled up properly.

(iii) Year of case in the cause title of page no.1 may be corrected.